

Annexure-8

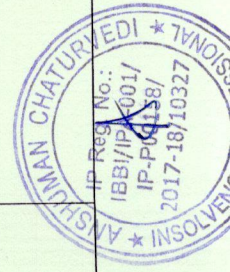
Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 14th January 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of the Creditor	Details of Claim		Details of claim admitted				Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount of Claim	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					Whether related party?
1	SEW Engineering (India) Pvt Ltd.	20/10/2021	88,754,067	20,000,000	Installation, Testing, Electrical Work	-	-	No	-	43,936,439	24,817,628	An amount of Rs.4,39,36,439/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
2	R.N Security & Personal Services	21/10/2021	1,109,050	1,109,050	Security Services	-	-	No	-	-	-	
3	M/s Adiva Constructions	21/10/2021	2,229,373	1,229,373	Civil Constructions	-	-	No	-	-	1,000,000	
4	Glass Wall Systems (India) Private Limited	22/10/2021	15,314,904	8,000,000	Design and Installation of Glass and Aluminium	-	-	No	-	7,314,904	-	An amount of Rs.73,14,904/- has been rejected on account of interest @21% claimed unilaterally in the absence of written contract
5	ETA Engineering Private Limited	22/10/2021	47,544,673	18,500,000	Installation, Testing, HVAC	-	-	No	-	20,376,288	8,668,385	An amount of Rs.20,376,288/- has been rejected on account of interest @18% claimed unilaterally in the absence of written contract
6	Sara Interiors Private Limited	22/10/2021	19,817,765	5,000,000	Interior works	-	-	No	-	13,705,005	1,112,760	An amount of Rs.1,37,05,005/- has been rejected on account of compound interest claimed unilaterally in the absence of written contract



7	Aarogya Bharti Hospitals Private Limited	22/10/2021	2,565,700,000	-	-	-	-	-	Yes	-	-	-	-	2,565,700,000	Note 1 and 2
8	Likproof India Private Limited	23/10/2021	20,669,902	4,000,000	-	-	-	-	No	-	-	-	-	16,669,902	
9	Singh Water Pump Services	23/10/2021	2,617,595	2,617,595	-	-	-	-	No	-	-	-	-	-	
10	Mody Decora & Stones Private Limited	23/10/2021	95,210,027	19,781,542	-	-	-	-	No	-	-	-	60,381,660	14,546,825	An amount of Rs.6,08,81,660/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
11	United India Construction Company	23/10/2021	4,472,540	3,159,766	-	-	-	-	No	-	-	-	-	1,312,774	
12	Link Intime India Private Limited	23/10/2021	111,400	111,400	-	-	-	-	No	-	-	-	-	-	
13	Brikstone Construction LLP	23/10/2021	2,135,068	578,581	-	-	-	-	Yes	-	-	-	1,556,487	-	An amount of Rs.15,56,487- has been rejected on account of interest @18% claimed unilaterally in the absence of written contract
14	NCC Limited	23/10/2021	61,034,246	61,034,246	-	-	-	-	No	-	-	-	-	-	
15	Khubchandani Interbuild Private Limited	23/10/2021	172,738,144	-	-	-	-	-	Yes	-	-	-	77,670,330	95,067,814	An amount of Rs.77,670,330/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
16	SNB Infrastructure Private Limited	23/10/2021	-	-	-	-	-	-	No	-	-	-	-	-	The claimant has submitted an incomplete claim form without mentioning amount of claim. Further the documents submitted along with Form B belongs for the work done of arogya bharti heath parks pvt ltd and not the corporate debtor
17	Stapz	31/12/2021	10,381,000	145,121,553	-	-	-	-	-	-	-	-	225,441,113	10,381,000	
			3,109,839,754	-	-	-	-	-	-	-	-	-	-	2,739,277,088	

Note 1: The books of accounts of Corporate Debtor are not prepared in accordance with Companies Act 2013 and pending for audit since financial year 2015-16. Accordingly, the various claims have been verified on the basis of available information with the corporate debtor. The claims are subject to changes in future subsequent the receipt of further information, books of accounts etc.

Note 2: The claim received from related party involves complex issue of breach/termination of deed of assignment and violation of FSI. The claim needs to be further verified

